

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1552

ANSWERED ON:27.11.2009

REWARD TO INFORMERS

Singh Dr. Raghuvansh Prasad

**Will the Minister of FINANCE be pleased to state:**

(a) whether there is any policy or guidelines to pay the item-wise rewards to informers who give information of smuggled goods/black money;

(b) if so, the details thereof;

(c) the details of amount disbursed in 2007-08, 2008-09 and 2009-10 till date, category-wise; and

(d) the number of cases pending in the country as on March 31, 2009 for payment of such rewards to the informers who gave information of smuggled goods/black money, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) and (b): Yes, Sir. There are Guidelines for 'Grant of rewards' to informants, who give information of smuggled goods/black money.

The reward is paid to informant(s) when action taken in pursuance to the information furnished by the informants, results in recovery of additional taxes which is directly attributable to the information furnished. The reward granted depends on the accuracy of the information, extent and nature of help rendered by the informant, and the risk and trouble undertaken and the expense and the odium incurred by the informant in securing and furnishing the information and documents. The informers are eligible for reward upto 20% of the net sale-proceed of the contraband goods seized and/or amount of duty evaded plus amount of fine and penalty levied/ imposed and recovered. However, in respect of gold, silver, opium and other narcotic drugs, the overall ceiling of reward is as per specific rates indicated in the enclosed Annexure.

(c) & (d): The information is being collected and will be laid on the Table of the House.

**ANNEXURE**

Sl.No.	Commodity	Range of illicit prices indicated	Rate of maximum reward @ 20% of illicit prices	Prescribed purity
(1)	(2)	(3(a))	(3(b))	(4)

1. Gold - Rs.500/- per 10 grams 999.5 mille or more
2. Silver - Rs.1,000/- per kg. 99% or more
3. Opium Rs.1,100/- Rs. 2,000/- Rs.220/- per kg.  
Standard opium
4. Morphine base Rs.40,000/- Rs.50,000/- Rs.8,000/- per kg  
and its salts 90% or more of anhydrous  
morphine
5. Heroin and Rs.1,00,000/- Rs.3,00,000/- Rs.20,000/- per kg  
its salts 90% or more diacetyl
6. Cocaine and Rs. 2,00,000/- Rs.6,00,000/- Rs.40,000/- per kg  
its salts 90% or more of  
anhydrous cocaine
- 7 Hashish Rs.2,000/- Rs.3,500/- Rs. 400/- per kg  
With THC content of 4%  
or more
8. Hashish oil Rs.10,000/- Rs.17,500/- Rs.2,000/- per kg  
With THC content of  
20% or more
9. Ganja Rs.400/- Rs.500/- Rs.80/- per kg.  
Should be commercially  
acceptable as Ganja
10. Mandrax Tablets - Rs.500/- per kg. Presence of Methaqualone

NB: Rewards shall be reduced pro-rata if the purity is less than the one prescribed above.